

ACTING CHIEF JUSTICE AND SACHIN SHANKAR MAGADUM	<u>13/09/2021</u>
	<p>At the joint request of the parties, list the matter on 23.09.2021 with a clear understanding that the matter shall be heard at motion hearing stage itself. Shri Naganand, leaned Senior Counsel is appointed as Amicus Curiae to assist this Court. Let complete set of documents be handed over to Shri Naganand, learned Senior Counsel today itself. A copy of the order passed today be handed over to Shri Ravishankar, learned counsel for the petitioner today itself by the Registry.</p>